

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.09.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|---|-------------------------------|
| 1. | I.A. No. 5619 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025 | Smita Gupta Vs. Markand Adhikari | Akarsh Mathur |
| 2. | I.A. No. 5620 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025 | Manish Dawda Vs. Hitesh Hasmukhlal Damania Nikita Hitesh Damania | Nikhil Kumar Jha |

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